

MR. SPEAKER: I have given my ruling and there is no further question... Nothing doing.

(Interruptions)

MR. SPEAKER: No Member's name is going to be there on the record... I am satisfied with my judgment.

(Interruptions)

MR. SPEAKER: It is not discrimination.

PROF. K. K. TIWARY: I have given a notice...

MR. SPEAKER: I have not allowed it.

PROF. K. K. TIWARY: I want your ruling.

MR. SPEAKER: I have not given my consent.

PROF. K. K. TIWARY: I want your ruling on this matter.

MR. SPEAKER: This is my ruling; I have not given my consent. You cannot brow-beat me.

PROF. K. K. TIWARY: I am not brow-beating you. You are trying to gag me; you are trying to silence me. I want to raise this matter.

MR. SPEAKER: You cannot.

PROF. K. K. TIWARY: Forty lakhs of rupees have been received...

MR. SPEAKER: It is all legal, under the law and no hiding about it. There is no problem.

Now, Papers to be laid.

12.18 hrs.

PAPERS LAID ON THE TABLE

CENTRAL EXCISE LAWS (AMENDMENT AND VALIDATION) ORDINANCE, 1982

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to say on the Table a copy of the Central Excise Laws (Amendment and Validation) Ordinance, 1982 (No. 1 of 1982) (Hindi and English versions) promulgated by the President on the 24th September, 1982 under article 123(2) (a) of the Constitution. (Placed in Library. See No. LT-4508/82].

NOTIFICATION UNDER DELHI ADMINISTRATION ACT

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Notification No. S.O. 681(E) (Hindi and English versions) published in Gazette of India dated the 18th September, 1982 containing President's Order dated the 18th September, 1982 issued under section 31 of the Delhi Administration Act, 1966 suspending certain provisions of the said Act for a further period of six months with effect from the 21st September, 1982. (Placed in Library, See No LT-4509/82].

MR. SPEAKER: Dr. Subramaniam Swamy:

(Interruptions)

MR. SPEAKER: श्री भीष्म नारायण सिंह आप इन्हें रोकिये।

I am going to name him.

(Interruptions)**

**Not recorded.